#### **GOVERNMENT OF INDIA**

## MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 1395 TO BE ANSWERED ON 25<sup>th</sup> JULY, 2017

#### ITEMS SUPPLIED THROUGH PDS

### 1395. SHRI ALOK SANJAR: SHRI JAYADEV GALLA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the commodities being supplied through Public Distribution System in the country, State-wise;
- (b) whether the Government proposes to prepare a new list of beneficiaries living below the poverty line and if so, the details thereof;
- (c) whether the Government proposes to computerize Public Distribution System and if so, the details thereof;
- (d) whether the Government has constituted any monitoring committee or concrete mechanism to ensure that foodgrains under PDS should reach actual beneficiaries living below the poverty line, if so, the details thereof and if not, the reasons therefor;
- (e) whether it has come to the notice of the Government that some States are removing one item after another from the PDS basket thereby impacting BPL families; and
- (f) the manner in which the Government will convince the States to add more and more items to PDS basket rather than removing items from it?

#### ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a)&(b): Under the provisions of National Food Security Act, 2013 (NFSA), foodgrains are allocated to beneficiaries under Antyodaya Anna Yojana (AAY category) @ 35 kg per family per month and Priority Households (PHH Category) @ 5kg per person per month, at the rate of Rs.3/2/1 per kg for rice, wheat and coarse grains respectively. Further, one kg of sugar per month is issued to AAY families for which subsidy is Rs.18.50 per kg. BPL category has been delinked under the provisions of NFSA.

(c)to(f): Government is implementing а on scheme 'End-to-end Computerization of TPDS Operations' with the aim to improve the efficiency of the current public distribution system and to address various challenges such as leakages and diversion of foodgrains, elimination of fake and bogus scheme comprises digitization ration cards etc. The cards/beneficiary and other databases, online allocation, computerization of supply-chain management, setting up of transparency portal and grievance redressal mechanism. Under the scheme, ration cards/beneficiaries database have been digitized in all States/UTs, transparency portal and online grievance redressal facility/Toll-free number have been implemented in all States/UTs, online allocation has been implemented in 30 States/UTs and supply chain has been computerized in 20 States/UTs. So far, more than 2,45,706 FPSs are automated across the country.

As per the provisions of NFSA, the State Governments are required to set up Vigilance Committee at State, District, Block and FPS levels for the monitoring of the functioning of PDS.

In addition to the items mentioned above, States can provide other items at their own cost..

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